

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

ORDER

In partial modification to this office earlier Order No.1031/31846-31869/Committee/Gaz./DJ West/2017 dated 06.11.2017, I hereby depute following Judicial Officers of DHJS posted in West District, Tis Hazari Courts, Delhi to look after the work of the branch as mentioned against their names as 'Officer Incharge' and 'Link Officer Incharge with immediate effect :-

S.No.	Branch	Officer Incharge	Link Officer Incharge
1	Filing & Bail Section, West District, THC, Delhi	Sh. D.K. Jangala, ASJ-03 (West)	Sh. Deepak Dabas, ADJ-05 (West)

Further the correspondence with the Hon'ble High Court of Delhi, New Delhi will be done only through the District & Sessions Judge (West).


16/10/18
DISTRICT & SESSIONS JUDGE (WEST)
(OFFICIATING) N

No. 701/29861-29884 /Committee/Gaz./DJ West/2018

Dated, Delhi the 16/10/18

Copy forwarded for information and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (HQ), Delhi
3. The Judicial Officers concerned of West District, Tis Hazari Courts, Delhi.
4. The Branch Incharge, all Branches of West District, Tis Hazari Courts, Delhi.
5. The AAO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
6. The PS Office of District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
7. The Reader to District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
8. The Website Committee, English/Hindi, Tis Hazari Courts, Delhi.


16/10/18
DISTRICT & SESSIONS JUDGE (WEST)
(OFFICIATING) N